

**IN THE INCOME TAX APPELLATE TRIBUNAL
“SMC” BENCH, AGRA**

**BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER &
SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

**ITA No. 98/Agr/2023
(Assessment Year 2019-20)**

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| Sai ki Sacchi Sarkar Charitable Trust Sai Mandir, Runakta, Agra, Uttar Pradesh-282007 | Vs. | Income Tax Officer (E) Aayakar Bhawan, Sanjay Place, Agra, Uttar Pradesh-282002 |
| स्थायीलेखासं./जीआइआरसं./PAN/GIR No: AAUTS1920R | | |
| Appellant | .. | Respondent |

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|-----------------|------------------------------------|
| Appellant by : | Sh. Prathna Jalan, CA |
| Respondent by : | Sh. Shailender Shrivastava, Sr. DR |

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| Date of Hearing | 12.02.2025 |
| Date of Pronouncement | 12.02.2025 |

ORDER

PER SATBEER SINGH GODARA, JUDICIAL MEMBER:

This assessee's appeal for assessment year 2019-20 arises against Commissioner of Income Tax(Appeals)/National Faceless Appeal Centre [in short, the "CIT(A)/NFAC"], Delhi's DIN and Order No. ITBA/NFAC/S/250/2023-24/1052374474(1) dated 26.04.2023, involving proceedings u/s 143(3) of the Income-tax Act, 1961, [hereinafter referred to as the 'Act'].

2. The assessee has filed an application for withdrawal of the instant appeal. The relevant portion of the said application is as under:

“Hon'ble Members,

With respect to the aforesaid appeal, we would like to submit that the appellant has gone in Vivad se Vishwas Scheme,2024. Copy of Form 4 issued by department is enclosed herewith.

We therefore, humbly request Your honours to kindly grant the leave to appellant to withdraw the said appeal.”

3. Learned department representative submits that he has no objection to the instant withdrawal application per se. Ordered accordingly.

4. The assessee's appeal is dismissed as withdrawn subject to all just exceptions.

Order pronounced in the open court on 12.02.2025

Sd/-
(Manoj Kumar Aggarwal)
ACCOUNTANT MEMBER

Sd/-
(Satbeer Singh Godara)
JUDICIAL MEMBER

Dated 12.02.2025

PS: Rohit/Subodh, Sr. PS

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR

ITAT AGRA